

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH: CHENNAI**

श्री एबी टी. वर्की, न्यायिक सदस्य एवं  
श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष

**BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND  
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.1076/Chny/2024  
निर्धारण वर्ष/Assessment Year: -

Vijay Educational Trust, D.No.280/8B, Thuthikulam Main Road, Kalappanaicken Patty Post, Namakkal District-637 004.	v.	The ITO (Exemptions), Salem.
[PAN: AABTV 3336 R]		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)
अपीलार्थी की ओर से/ Appellant by	:	Shri T. S. Lakshmi – Venkataraman, FCA
प्रत्यर्थी की ओर से /Respondent by	:	Shri S. Maruthu Pandian, CIT
सुनवाईकीतारीख/Date of Hearing	:	27.06.2024
घोषणाकीतारीख /Date of Pronouncement	:	21.08.2024

**आदेश / ORDER**

**PER ABY T. VARKEY, JM:**

This is an appeal preferred by the assessee Trust against the order of the Learned Commissioner of Income Tax (Exemptions), (hereinafter in short "the Ld.CIT(E)"), Chennai, dated 21.03.2024, rejecting application filed for registration u/s.12AB of the Act on 22.09.2023 in Form 10AB u/s.12A(1)(ac)(iii) of the Income Tax Act, 1961 (hereinafter in short "the Act").



ITA No.1076/Chny/2024 (AY -)  
Vijay Educational Trust

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**2.** At the outset, the Ld.AR, Shri T.S. Lakshmi Venkataraman, brought to our notice that assessee have been granted registration u/s.12A(1)(ac)(i) of the Act for five (5) years from AYs 2022-23 to 2026-27 on 01.06.2024. Since, assessee's grievance has been redressed; it wishes to withdraw the captioned appeal. The Ld.DR doesn't raise any objection. Therefore, we allow the assessee to withdraw the appeal.

**3.** In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on the 21<sup>st</sup> day of August, 2024, in Chennai.

**Sd/-**  
(मनोज कुमार अग्रवाल)  
**(MANOJ KUMAR AGGARWAL)**  
लेखा सदस्य/**ACCOUNTANT MEMBER**

**Sd/-**  
(एबी टी. वर्की)  
**(ABY T. VARKEY)**  
न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,  
दिनांक/Dated: 21<sup>st</sup> August, 2024.  
**TLN, Sr.PS**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT, Chennai / Madurai / Salem / Coimbatore.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF